

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4309
ANSWERED ON:18.12.2014
IMPORT OF COAL
Mohan Shri P. C.

Will the Minister of COAL be pleased to state:

- (a) whether the Central Electricity Authority (CEA) has given any proposal to Coal India Limited (CIL) to import coal for the year 2014-15;
- (b) if so, the quantity to be imported by CIL and the estimated cost of import;
- (c) whether CEA has advised CIL to supply coal to Independent Power Producers (IPPs) at the subsidized rate;
- (d) if so, the estimated loss to Coal India Limited and the reasons for supply of the imported coal at low cost;
- (e) the reason for selling subsidised coal to IPPs;
- (f) whether CIL proposes to increase the cost of domestic coal supplied to IPPs; and (g) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a): No, Madam.

(b): Does not arise.

(c): No, Madam

(d)&(e): Does not arise.

(f)&(g): The pricing of coal has been fully deregulated w.e.f. 01.01.2000. Coal India Limited (CIL) fixes the prices of raw coking and non-coking coal produced by CIL and its subsidiary companies from time to time. As informed by CIL, it has not initiated any proposal for price increase at present. However CIL may consider revision of the price of coal at subsequent stage if there is any substantial increase/decrease in input costs and the inflation indices.